

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA.No.302/91 with OA.459/91

Dated this the 9th Day of October, 1995.

Hon'ble Shri N.V. Krishnan, Acting Chairman.
Hon'ble Dr. A. Vedavalli, Member(J).

D.S. Mishra,
S/o Shri H.S. Mishra,
36-D, Pocket 'C',
Sidhartha Extension,
New Delhi 110 014.

...Applicant

By Advocate: Shri P.Nath & Co. (though not
present).

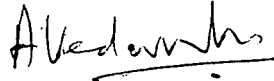
versus


1. Union of India through
Secretary,
Ministry of Communications,
Department of Telecommunication,
Sanchar Bhawan, Ashoka Road,
New Delhi 110 001.
2. Director General Telecommunication,
Sanchar Bhawan, Ashoka Road,
New Delhi 110 001. ...Respondents

By Advocate: None.

O R D E R (Oral)
(By Hon'ble Shri N.V. Krishnan)

None for the applicant though called
twice. On 23.8.95, when none was present,
notices were directed to be issued to both the
parties for the next date of hearing on
28.9.95. On 28.9.95, its turn did not come.
It remained on board since then. None is
present today. As notice has already been
served in respect of the recent hearing and as
none is present, this OA is dismissed in
default.


(Dr. A. Vedavalli)
Member(J)


(N.V. Krishnan)
Acting Chairman

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